CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 13-12-2021 TO 31-12-2021

S. NO.	APPEAL NO .	FINAL ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS	DATE ON WHICH ORDER SENT FOR DISPATCH
1	C/50064/2020	52064/2021	10/12/2021	14/12/2021
2	C/50374/2021	52065/2021	10/12/2021	14/12/2021
3	C/50958/2021	52070/2021	20/12/2021	20/12/2021
4	ST/53181/2014	52071/2021	16/12/2021	20/12/2021
5	ST/52581/2016	52072/2021	16/12/2021	20/12/2021
6	C/52786/2019	52079/2021	20/12/2021	21/12/2021
7	ST/50482/2016	52083/2021	20/12/2021	21/12/2021
		MISC ORDERS		
1	AD/51491-51492,51829/2021	50166-50168/2021	10/12/2021	14/12/2021
2	ST/53721/2018	50173/2021	17/12/2021	21/12/2021
3	ST/53020/2018	50175/2021	17/12/2021	21/12/2021

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.
Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

4.1.22

DEPUTY REGISTRAR